

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 06 /APPTT.

RANCHI DATED THE 19TH FEBRUARY, 2019

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to to allocate/ reallocate the works/ duties to Assistant Registrar (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officers	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Sumit Mitra, Assistant Registrar – XV	C.M.P./Contempt (Civil)/ M.J.C. Sections	-----
2.	Sri Budhanath Baitha, Assistant Registrar – XVIII	Ad. Appointment Section	In addition to the earlier assignment (As additional duty)
3.	Sri Santosh Kumar No. 1 Assistant Registrar – XXVIII	Criminal Sections (B.A. / A.B.A.)	-----
4.	Sri Ram Chandra Jha, Assistant Registrar – XXX	Civil & Criminal Receiving Section	-----
5.	Sri Dilip Kumar Verma, Assistant Registrar – XXXI	Centralised Filing Section except putting signature on subsidiary filing related to Civil Cases	-----
6.	Sri Piyush Kanti Bhattacharya Assistant Registrar – XXXII	Administrative Misc. Section Additional Charge of Rules and Statistical Section –cum-Inspection Cell.	-----
7.	Sri Jagat Pal Sahu, Assistant Registrar -- XXXIII	1. Writ (Pending & Disposal) Section 2. Writ Issue Section	He will work alongwith Sri Kamlesh Kumar Sinha, Assistant Registrar XXII

Besides above, the concerned Assistant Registrar (Non-Judicial) will also look after the duty with regard to reading each and every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to their concerned sections.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

**By order of the Court,
Sd/- Ambuj Nath
Registrar General**

MEMO NO. _____ /APPTT.

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Copy forwarded to the Office of Registrar General/ Registrar (Vigilance)/ Registrar (Establishment) I/c/ Registrar (Administration)/ the Member Secretary, SCMS/ the C.P.C. I/c/ P.P.S. I/c to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner I/c....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

**Sd/- Ambuj Nath
Registrar General**

MEMO NO. 680 /APPTT.

RANCHI DATED THE 19TH FEBRUARY, 2019

Copy forwarded to the Central Project Coordinator I/c, e-Courts Project, Jharkhand High Court, Ranchi for uploading the same on the website of the court.


Registrar General
19.2.19